

In C. A. T. (Jaipur Bench) Jaipur

Notes of the Registry

Orders of the Tribunal

24.11.94

Mr. S. Kumar - Counsel for the applicant
Mr. Abdul Kalam - Bench Holder on behalf
of Mr. M. L. Singh - Counsel for resp.

The learned Counsel for the applicant
seeks permission to withdraw this
application. The application is
dismissed as having been withdrawn.
No order as to costs.

The M.A. No. 493/94 for
condonation of delay ~~has been~~ also
stands dismissed.

(B. V. Dheeraj)
Member (A)

(Gopal Krishna)
Member (J)

Central Administrative Tribunal
Jaipur Bench, JAIPUR

Certified That No Further Action is
Required To Be Taken & The Case is
Fit For Consignment To Record.

(Signature)
Dealing Assit. Record Section Officer
Digit No. 3 Keeper (Judicial)

14-12-94
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